

TRADE UNION IN MAZAGAON DOCK

623. SHRI BANKA BEHARY DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether the management of Mazagon Dock Limited, has recognised any Trade Union functioning there, particularly the Technical Staff Association;

(b) if not, the reasons therefor; and

(c) the time since when the staff Association is pressing for recognition of the said Trade Union?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI): (a) Following Unions are recognised by Mazagon Dock Ltd.:

(i) Dockyard Labour Union, representing the Industrial employees.

(ii) Mazagaon Dock Clerical Staff Union.

(b) and (c) No formal request has been received from the Technical Staff Association of Officers for recognition.

DEMANDS OF TECHNICAL STAFF ASSOCIATION IN MAZAGON DOCK

624. SHRI BANKA BEHARY DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether the Technical Staff Association in Mazagon Dock Limited, submitted a charter of demands to the management in September, 1967; and

(b) if so, how far the demands have been met by the management?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI): (a) and (b) No, Sir. In September 1967, however this Association, which is an Association of some Officers had submitted a set of

'proposals' in regard to terms and conditions of Officers. These were considered and a revision in the terms and conditions was sanctioned by the Board of Directors of the Company w.e.f. 1-10-68.

PRESENTATION OF CREDENTIALS BY THE INDIAN AMBASSADOR IN WASHINGTON

625. SHRI G. GOPINATHAN NAIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the date on which the new Ambassador of India to the U.S.A. reached Washington and the date on which he presented his credentials to the President of the U.S.A.; and

(b) what are the reasons for delay, if any in presenting the credentials?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Shri L. K. Jha reached Washington on May 8 and presented his credentials to President Nixon on June

11. w*!H

(b) It has been for some time the practice in U.S.A. to have the credentials ceremony jointly for a few Ambassadors. The Indian Ambassador presented his credential? along with the Ambassadors of Somalia, Guyana, Australia and Cambodia. The five Ambassadors who presented their credentials were those who had arrived in Washington till June 11

APPOINTMENT OF RUBBER PRODUCTION COMMISSIONER

626. SHRI G. GOPINATHAN NAIR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have made any appointment to the post of Rubber Production Commissioner in the Rubber Board;

(b) what are the qualifications and experience prescribed for the post of the Rubber Production Commissioner; and

(c) the procedure prescribed for selection and appointment to the post of Rubber Production Commissioner?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) A statement containing the qualifications and experience prescribed for the post of Rubber Production Commissioner is attached.

(c) Under Section 6A of the Rubber Act, 1917, the Central Government is the appointing authority for the post of Rubber Production Commissioner in the Rubber Board. There are no recruitment rules for this post.

STATEMENT

Qualifications and Experience Prescribed for the post of Rubber Production Commissioner in the Rubber Board, Kottayam

A Degree in Botany or Agriculture of a recognised University or a certificate of having passed a technical examination considered suitable for the post by the appointing authority. Thorough knowledge of all aspects of modern scientific methods of cultivation of rubber including newplanting and replanting and preparation of the raw products. About 10 years experience in a responsible position of which at least 5 years experience should be in rubber cultivation. The candidate should be capable of preparing development schemes for the rubber plantation industry as and when necessary and advise the Board on their implementation. He should also be competent to undertake advisory work on all aspects of the Rubber Plantation Industry.

IMPORT OF CASHEW NUTS THROUGH STATE AGENCY

627. SHRI G. GOPINATHAN NAIR: Will the Minister of FOREIGN TRADE be pleased to refer to the answer to Unstarred Question No. 757 given in the Rajya Sabha on the 14th May, 1970 and state:

(a) whether the details of the scheme for the import of cashewnuts through a State Agency have since been worked out; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) Government of India have very recently decided to form a wholly owned subsidiary of the State Trading Corporation of India with its Registered Office in Delhi and Principal office in Cochin for the import of raw cashewnuts. Its details are being worked out.

PROMOTIONAL PROSPECTS IN SUBSIDIARY CADRES OF THE EXTERNAL AFFAIRS MINISTRY

628. DR. DEBIPRASAD CHATTERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report in the Statesman dated the 18th May, 1970 to the effect that there are disturbing signs of frustration and restiveness among some subsidiary cadres of the Ministry of External Affairs because of the absence of promotional prospects to the regular Foreign Service (IFS-A); and

(b) if so, what action Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) In pursuance of the recommendations of the Committee on the Indian Foreign Service (the "Pillai Committee"), 14 officers of the Information Service of India have been promoted to the Indian Foreign Service. Representations received from subsidiary cadres for improving promotional prospects, are under consideration.